

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 112 of 1996
(O.A.1198 of 1996)

Date of Order : 19.12.1996

Present : Hon'ble Mr. Justice R.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

BHABANI CHAKRABORTY

Vs.

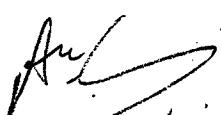
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P.K. Chatterjee
(EASTERN RAILWAY)

1. ld. counsel for the applicant, Mr. Balai Chatterjee, is present. None is present for the alleged contemner.

2. Hearing the ld. counsel for the applicant, we fix this matter for orders on 21.1.1997 instead of 19.3.1997, as had been fixed earlier. Reply be filed by the alleged contemner at least a week before that date.

3. A plain copy of this order be handed to the ld. counsel for the applicant for communicating the same to the alleged contemner.



Administrative Member

Vice-Chairman